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CONC-3909-2023

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE DUPPALA VENKATA RAMANA

ON THE 18th OF SEPTEMBER, 2024

CONTEMPT PETITION CIVIL No. 3909 of 2023

KANIRAM S/O BONDA JI (DECEASED) THROUGH LRS.
KESHARSINGH

Versus

SHRI SATYENDRA PRASAD SINGH

.....
Appearance:

Shri Somesh Gobhuj, learned counsel the petitioner is present.

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ORDER

Learned counsel for the petitioner stated that the order of the Writ Court dated 29.07.2022 has been complied with by the respondent and further submits that present contempt petition has become infructuous.

2. Submissions made by the learned counsel for the petitioner are recorded.

3. In view of the above, present contempt petition is dismissed as having rendered infructuous.

(DUPPALA VENKATA RAMANA)
JUDGE

N.R.